NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. T.P. No. Purpose Section Name of the Parties

NO.	SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM			\wedge
SL.						SIGNATURE
	CP 174/16	TP 71/17	For Hearing	433	Anil Kumar Ja	ayaram Vs Quadra utions Pvt. Ltd.
- 1	IVO.	l	1	1	M/s. / Mr.	1

K. Durth RANTHA Kumar Reprodent.
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PN HARUSH
9901055881

ORDER

Counsel for PCS is present. He is informed to suggest the name of IRP since debtor has no objection to initiate IRP. Counsel for petitioner requested time. List it on 09.10.2017.

MEMBER(J)